

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/73(KB)2015
COMP.APPL/98(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	KAJAL DAS VS SHIVAM INFRAESTATE PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Bratin Kumar Dey, Adv. : For Petitioner
Ms. Anjana Banerjee, Adv.
Mr. Puskar Chatopadhyay, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy
(Court Officer)**